

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

The Secretary to
District Legal Services Authority,
Srinagar/ Anantnag/ Budgam/ Baramulla/ Pulwama/ Kupwara/
Léh/ Kargil/ Bandipora/ Kulgam/ Shopian/ Ganderbal/ Jammu/
Udhampur/ Kathua/ Poonch/ Rajouri/ Baderwah/ Samba/
Reasi/ Ramban/ Kishtwar.

No.: 02-Pys

Dated: 02-01-2019

Subject: Information regarding legal service activities.

Sir,

I am desired to forward to you a link - <https://www.thebetterindia.com/167679/ias-hero-leh-ladakh-eco-friendly-waste-avny-lavasa> -, which is regarding a report dated 25.12.2018 of Rinchen Norbu Wangchuk under caption "*Landfills No More? IAS Officer's Brilliant 'Project Tsangda' Is changing The Face of Leh*" uploaded on the website of '*The Better India*' pertaining to a cleanliness project launched in Leh by Ms. Avny Lavasa, Deputy Commissioner, Leh.

You are requested to examine the module of the project and also interact with Ms. Avny Lavasa, Deputy Commissioner, Leh and explore the possibility of replicating the said module as a pilot project in a town/village located in the hills/mountains in your jurisdiction. A report on this aspect be sent to this Secretariat by 30th of January, 2019.

- (i) Whether the training imparted to you on 22nd & 23rd December, 2018 at Jammu by the Resource Persons from Delhi is being replicated by you in your area.
- (ii) Details of the module, if any, prepared by you for implementing the same in your area.
- (iii) What training stands imparted to legal aid Retainer/Panel lawyers in your jurisdiction.
- (iv) What are the activities being carried out by the legal aid Retainer/Panel lawyers in your jurisdiction and what is the method of monitoring and regulating their work.
- (v) What training stands imparted to the PLVs in your jurisdiction.
- (vi) What are the activities being carried out by PLVs in your area and how do you regulate and monitor their activities.
- (vii) Details and dates of inauguration of legal literacy clubs in your jurisdiction.
- (viii) What activities are being carried out in legal literacy clubs set up in different schools in your area.
- (ix) What is the schedule of expansion of legal literacy clubs in your area.
- (x) Initiate no plastic and garbage campaign in your area in collaboration with the civil administration and prepare a road map in this regard under an intimation to this Secretariat.
- (xii) Issues with regard to the environment and social justice specific to your area be notified and road map for

addressing such issues be prepared under an intimation to this Secretariat.

- (xiii) Fortnightly implementation reports be forwarded to this Secretariat regarding awareness and implementation of NALSA and SLSA schemes in your area.

By Order.

Yours faithfully



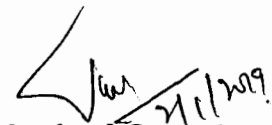
(Jawad Ahmed)

**Principal Secretary to
Hon'ble the Chief Justice**

No. 03/Psy

Dated 02-01-2019

Copy to the Member Secretary, J&K State Legal Services Authority
Jammu, for information.



**Principal Secretary to
Hon'ble the Chief Justice**